

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**CHENNAI BENCH**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 25.10.2021 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10.25 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	TA No. 40/2021 (Comp App (AT) No. 1087/2020)	S. Ravindranathan V Sundaram BNB Paripass Home Finance Limited & anr	Kartik Malhotra	Satyanarayan Srinivasan – R1

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**By the order of Hon'ble Acting Chairperson**

**(Chennai Bench)**